

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/203 & 204/2017
IN
PETITION NUMBER : CA/29, 30/2017
NAME OF THE TRANSFEROR. : INTEGRA INFOTECH PVT LTD
NAME OF THE TRANSFERRE : INTEGRA SOFTWARE SERVICES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. Shicharan Rangarajan
Athiban Vijay A.K

Counsel for
Petitioner

Athiban

ORDER

Mr. M. Shicharan Rangarajan and Mr. A.K. Athiban Vijay, Counsels for the Applicant present. Mr. M. Shicharan Rangarajan, Counsel for the Applicant submitted the arguments. **Reserved for orders.**

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S.d/r
MEMBER (JUDICIAL)